

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:2752
ANSWERED ON:09.12.2014
DIVERSION OF LAND IN SANCTUARY
Patil Shri Chandrakant Raghunath

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has received a proposal for diversion of land in Kutch Desert Sanctuary and Wild Ass Sanctuary, Gujarat for construction of road between Gadhuli-Santalpur;
- (b) if so, the details thereof and response of the Government thereto in view of the strategic and security importance of this area; and
- (c) the time by which the permission is likely to be granted?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (c) The Ministry of Environment and Forests had received a proposal from the Government of Gujarat seeking recommendation of the Standing Committee of National Board for Wildlife (NBWL), for diversion of 79.474 ha of forest land in Kutch Desert Wildlife Sanctuary and Wild Ass Sanctuary for construction of Gaduli to Santalpur Road. The proposal was considered by the Standing Committee of NBWL in its 25th meeting held on 13th June 2012, 26th meeting held on 31st October 2012, 27th meeting held on 12th December 2012, 28th meeting held on 20th March 2013 and 31st meeting held on 12th -13th August 2014. After discussions, the Standing Committee of NBWL, in its 31st meeting, decided to recommend the proposal with conditions including mitigation measures by the user agency/project proponent.